

units are able to utilise the gas, flaring of gas would come down considerably. It is also proposed to set up underground storage facilities for gas produced in the Assam Region so that excess gas during the period of low upliftment by consumers, can be stored for use during the peak demand periods.

Reinstatement of Dismissed Employees

1114. SHRI HARIKEWAL PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to reinstate the retrenched and dismissed railway employees and those whose services were terminated after a short period in Railways; and

(b) if so, when?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir

(b) Does not arise.

Extension of Shatabdi Express upto Patiala

1115. SHRI ATINDER PAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Delhi-Chandigarh Shatabdi Express is taken from Chandigarh to Ambala for its maintenance only and then back to Chandigarh without any passengers;

(b) if so, the total loss being incurred by railways on this account;

(c) the loss being incurred due to inadequate number of passengers from Delhi to Chandigarh and back;

(d) whether there is a proposal to extent

this train upto Patiala to meet the long standing demand of that region;

(e) if not, the reasons therefor; and

(f) the reasons for not providing two-tier second class compartment in this train?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). Loss is not quantifiable.

(d) No, Sir.

(e) The train links Chandigarh the state Capital and New Delhi with an intercity fast service and its diversion to Patiala will be resented by its present users.

(f) The inflow of air, dust and noise at that high speed will be highly uncomfortable to the passengers.

[English]

Review of letters of Intent and Industrial Licences for Petrochemical Industry

1116. SHRI SANATKUMAR MANDAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have reviewed the Letters of Intent and industrial Licences granted earlier to the various large Industrial Houses for setting up petrochemical industries;

(b) if so, the outcome thereof; and

(c) the present position of implementation of such Letters of Intent and Industrial Licences?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-